Annexure-2

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of unsecured financial creditors belonging to any class of creditors

(Amount in □)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	NIL						NIL						

Annexure – 3

Name of the corporate debtor: ……; Date of commencement of CIRP ……; List of creditors as
Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in □)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
	NIL													

Annexure – 4

on: ……

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as

Name of the corporate debtor: ……, Date of commencement of CIRP ……, List of creditors as

on: 17.06.2020 (Liquidation approval date)

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in □)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
	NIL												

Annexure – 5

Name of the corporate debtor: ……; Date of commencement of CIRP .....; List of creditors as

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of operational creditors (Workmen)

(Amount in□)

Sl. No.	Name of authorised representa-tive, if any	Name of work man	Details of claim received		Details of claim admitted				Amount of conti-ngent claim	Amount of any mutual dues, that maybe set-off	Amount of claim under verification	Amount of claim not a dmitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
	NIL												

Annexure – 6

on: ……

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as

Name of the corporate debtor: ……, Date of commencement of CIRP ……, List of creditors as on: 17.06.2020 (Liquidation approval date)

List of operational creditors (Employees)

(Amount in□)

Sl. No.	Name of authorised of representa-tive, if any	Name empl-oyee	Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verifica-tion	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	NIL												

Annexure – 7

Name of the corporate debtor: ……; Date of commencement of CIRP ……; List of creditors as

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of operational creditors (Government dues)

(Amount in□)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contin-gent claim	Amount of any mutual dues, th at may be set-off	Amount of claim under verifica - tion	Amount of claim not admitted	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
	NIL												

Annexure – 8

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

Name of the corporate debtor: ....., Date of commencement of CIRP ....., List of creditors as

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contin-gent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not ad-mitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount coveredby security interest	Amount covered by guara-ntee	Whether related party?	% of voting share in CoC					
	NIL													

Annexure – 9

Name of the corporate debtor: AMB CONCRETE PVT. LTD. Date of commencement of CIRP 21.10.2019 List of creditors as on: 17.06.2020 (Liquidation approval date)

List of other creditors (Other than financial creditors and operational creditors)

(Amount in□)

Sl. No	Name of cre -ditor	Details of claim received		Details of claim admitted					Amount of contin -gent claim	Amount of any mutual dues, that maybe set-off	Amount of claim not admitted	Amount of claim under verifica-tion	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?					
	NIL												